

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION  
GOVT. OF INDIA**

(Constituted Under the Consumer Protection Act, 1986)

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Website: <http://ncdrcc.nic.in>



Udhyokta Nyay Bhawan  
'F' Block  
GPO Complex, INA  
NEW DELHI-110 023

No.A-34/CIRCUIT BENCH/NCDRC/2019

23<sup>rd</sup> September, 2019

**CIRCULAR**

In partial modification of earlier circular, the Hon'ble President National Consumer Disputes Redressal Commission is pleased to direct holding of the Circuit Bench sittings of this Commission at the places mentioned below:-

S.N.	PLACE OF CIRCUIT BENCH	NAME OF STATE	PERIOD
1	Kochi	Kerala	21.10.2019-25.10.2019
2	Nagpur	Maharashtra	04.11.2019-08.11.2019
3	Hyderabad	Telangana	04.11.2019-08.11.2019
4	Bhopal	Madhya Pradesh	18.11.2019-22.11.2019
5	Mumbai	Maharashtra	09.12.2019-13.12.2019
6	Jodhpur	Rajasthan	16.12.2019-20.12.2019

And following Circuit Benches, earlier constituted, have been cancelled due to administrative exigencies/administrative reasons.

S.N.	PLACE OF CIRCUIT BENCH	NAME OF STATE	PERIOD
1	Lucknow	Uttar Pradesh	14.10.2019-18.10.2019
2	Allahabad	Uttar Pradesh	09.12.2019-13.12.2019

This issues with the approval of the Hon'ble President.

  
(S. HANUMANTHA RAO)  
Joint Registrar

**Copy to:-**

- 1) Sr. PPS to the Hon'ble President
  - 2) PS (s) to the Hon'ble Member(s)
  - 3) Deputy Registrar/ Assistant Registrar (s), NCDRC.
  - 4) Court Masters of all Benches, NCDRC.
  - 5) Section Officers (RP/ CC/ FA/ Listing Section), NCDRC.
  - 6) SO, Computer Section for uploading the same in the website.
  - 7) Notice Board.
  - 8) Guard File.
- } with a request to bring it to the kind notice of the Hon'ble President and Member (s).